

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI M. SHAH QURESHI) : (a) to (c) The Government of India have entered into bilateral trade agreements with various East European Countries regarding import and exports of various items under the agreement. Woollen hosiery and woollen garments are exported from India in terms of these bilateral trade agreements. There is no specific agreement exclusively for export of hosiery or woollen garments.

Consequent on devaluation, the exporters desired that they should be compensated as the contracts were expressed in terms of rupees. As a result of negotiations between the Government of India and the various East European Countries, it has now been decided that all rupee-contracts entered into with these countries will be revalued by 57.5% excepting in the case of contracts with USSR which will be revalued by 47.5%. As a result of the revaluation of these contracts, the question of compensating the exporters does not arise.

SALE OF TRACTORS BY DIRECTORATE OF SUPPLY AND DISPOSAL

533. SHRI JAGANNATH PRASAD PAHADIA :

SHRI SHANTLAL KOTHAR' :

Will the Minister of SUPPLY, TECHNICAL DEVELOPMENT AND MATERIALS PLANNING be pleased to state the number of tractors that were purchased and sold by the Directorate of Supply and Disposal during the period from January to June 1966 ?

THE MINISTER OF SUPPLY, TECHNICAL DEVELOPMENT AND MATERIALS PLANNING (SHRI K. RAGHU RAMAIAH) : During the period from January to June 1966, 261 tractors were purchased by the Directorate General of Supplies and Disposals to be supplied to the various indenting departments. The DGS&D are also responsible for the disposal of surplus stores that are reported to them by the different Government departments. During this period, of the 38

tractors declared surplus, 27 were disposed by auction.

PROFIT AND LOSS OF NATIONAL MINERAL DEVELOPMENT CORPORATION

534. SHRI M. C. SHAH: Will the Minister of MINES AND METALS be pleased to state :

(a) the profit and loss of the National Mineral Development Corporation during 1965-66; and

(b) the paid up capital of the Company and the amount of loans repayable by the end of March, 1966 ?

THE MINISTER OF MINES AND METALS (SHRI S. K. DEY) : (a) Accounts of the National Mineral Development Corporation for the year 1965-66 are under compilation and, as such, the final figures of profit and loss of the company are not available.

(b) (i) The total amount of loans drawn by the Company from Government up to 31st March, 1966 was Rs. 1,283.00 lakhs.

(ii) The paid up capital up to the end of March, 1966 is Rs. 1,047.03 lakhs.

DIRECT TRAIN BETWEEN LUCKNOW AND BOMBAY

535. SHRI A. C. GILBERT : Will the Minister of RAILWAYS be pleased to state :

(a) whether any proposal to introduce a direct train between Lucknow and Bombay, in view of the fact that there is a considerably large number of people who travel from Lucknow to Bombay, is under Government's consideration; and

(b) if so, when it is proposed to introduce the train ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (DR. RAM SUBHAG SINGH) : (a) Yes.

(b) Introduction of a direct train between Bombay and Lucknow is not feasible at present for want of spare line capacity